



INTELLECTUAL
PROPERTY **INDIA**
Patents/Designs/Trademark
GEOGRAPHICAL INDICATIONS



GOVERNMENT OF INDIA
MINISTRY OF COMMERCE & INDUSTRY
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Dated-17/10/2016

TRADE MARKS REGISTRY, DELHI

CIRCULAR

The Opposition/Rectification matters posted before Shri. V Natarajan Deputy Registrar, Delhi for hearing from 17/10/2016 to 18/10/2016 at Trade Marks Registry, Delhi has been adjourned due to hearing officer being on leave. All the matters have been reported as under:-

SI. NO.	Date of hearing	Re –Scheduled Date
1	17/10/2016	24/10/2016
2	18/10/2016	25/10/2016

All concerned parties are requested to take note of the Revised Schedule and attend the hearing. This is in addition to the regular fixing on that particular date. No separate intimation will be issued. All are requested to treat this Re-Scheduled information as service.


(DR. B.C. RATHORE)

DEPUTY REGISTRAR OF TRADE MARKS
(HEAD OF OFFICE)